

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

STARRED QUESTION NO:537
ANSWERED ON:03.05.2000
TRANSFER OF CENTRALLY SPONSORED SCHEMES
DUKHA BHAGAT;PUTTASWAMY GOWDA

Will the Minister of PLANNING be pleased to state:

- (a) whether a committee of the NDC was set up to look into the matter of transfer of Centrally Sponsored Schemes;
- (b) if so, the details thereof;
- (c) whether the Union Government have handed over some of the Centrally Sponsored Schemes to the State Governments;
- (d) if so, the details of the schemes along with the time by which these schemes are likely to be handed over to the State Governments; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS.

(SHRI ARUN SHOURIE)

(a) to (e) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO.537 ON 3.5.2000 REGARDING TRANSFER OF CENTRALLY SPONSORED SCHEMES BY SHRI PUTTASWAMY GOWDA AND PROF. DUKHA BHAGAT:

(a) Yes, Sir.

(b) The NDC Committee on Transfer of Centrally Sponsored Schemes has been set up under the Chairmanship of Deputy Chairman, Planning Commission. Minister of Finance, Minister of Human Resource Development, Minister of Consumer Affairs and Public Affairs and Minister for Agriculture and Chief Ministers of Andhra Pradesh, Gujarat, Madhya Pradesh and West Bengal are Members of the Committee. The terms of Reference of the Committee are:

1. To identify the CSS for retention by the Centre and those for transfer to the States/UTs and to classify all the CSS accordingly.
2. For those CSS which will be identified for transfer to the States/UTs, suggest the modalities of transfer including earmarking, the funding pattern, the time frame for the transfer and the monitoring mechanism.
3. In order to avoid future proliferation of CSS lay down the criteria for the introduction of new CSS.

(c) to (e): The Ninth Five Year Plan document indicates that Centrally Sponsored Schemes should be confined to only those Schemes which have an inter-State character, address matters impinging on national security, Schemes which fulfil national priorities and where Central supervision is necessary for effective implementation and externally financed projects where Central coordination is necessary for operational reasons. Except for such schemes all other schemes should be transferred to the States. These principles would guide the work of the NDC Committee. The term of the NDC Committee is up to 30th September, 2000.